Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396 Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018; List of creditors as on: 30-05-2019 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.Seventy Crores four lac thirty eight thousand fifty nine only)

SI.	Name of creditor	Details of claim receiv	red	Details of claim admitted					Amount	Amount	Amount of	Amount	Remarks,
No.		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of	of	of any	claim not	of claim	if any
				admitted	claim	covered	related	voting	contingen	mutual	admitted	under	
						by	party?	share in	t claim	dues, that		verificatio	
						guarantee		CoC		may beset		n	
										off			
	Thermotek Industries (India)												
	Pvt. Ltd.	04-01-2019	1		I		No	0.23%			13836	0	
	Fervent Securities Pvt. Ltd	18-01-2019	1 ' ' '		l		No	0.66%			0	0	
3	Pray Projects Pvt Ltd.	04-01-2019	5,00,00,000	5,00,00,000.00		0	No	3.31%			0	0	
	Lakshya Swarupa Housing												
4	Projects Pvt. Ltd	11-02-2019	2,59,44,735	2,33,44,178		١ ,	No	1.54%			26,00,557	0	
4	Frojects Pvt. Ltd	11-02-2019	2,59,44,755	2,33,44,170		"	INO	1.54%			20,00,557	١	
	Atul and Parekh Infraprojects												
	LLP	11-02-2019	6,01,77,000	4,54,97,723		1 0	No	3.01%			1,46,79,277	0	
_	Sunshine Housing Pvt. Ltd.	05-01-2019	1 ' ' '		I	-	Yes	0%			4,31,99,600	l	
	Sulabh Resources Pvt. Ltd	08-01-2019			l		Yes	0%			0	0	
	Total		70,04,38,059					8.75%			60493270		